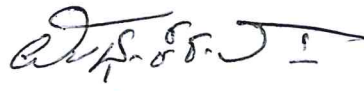




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.       | T.P. No. | Purpose                          | Section  | Name of the Parties<br>M/s. / Mr.         |
|----------------------------|----------|----------------------------------|----------|---|
| CP(CAA) No.<br>54/BB/ 2017 | -        | Await report<br>from ROC &<br>OL | 230/ 232 | Sankalp & KPIT Semiconductor Pvt.<br>Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE   |
|---------|-------------------------------------|------------------------|---|
| 01.     | Madhukar S<br>9480094242            | Petitioner             |    |
| 2.      | Pramod Kumar                        | Rep. of O.L            |   |
| 3)      | Prema Hatti                         | ROC                    |  |

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. She requested time for filing reports of ROC & R.D. Sri Pramod Kumar, Assistant from O.L office is present. He informed that, O.L has filed his report in the registry. Registry to verify and put up. List it on 21/02/2018.

  
**Member (T)**

  
**Member (J)**